

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.149/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

Name of the Company		Shristi Infrastructure Development Corporation Ltd. -Versus- Shristi Hotel Pvt.Ltd. & Ors	
Under Section		241/22	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. UTPAL BOSE, SR. ADV.
2. MR. D. N. SHARMA, ADV.
3. MR. SUBRATA DAS, ADV.

Petitioner

[Signature]
03.11.2017

1. PRATAP CHATTERJEE, SR. ADV.
2. ABHROJEET MITRA, SR. ADV.
3. D. N. SHARMA, ADV.
4. PATITA PRABHU BISWAL, ADV.
5. SOUMABHO GHOSH, ADV.

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[Signature]
3/11/2017

1. MR. RATNANKO BANERJEE, (SR. ADV)
2. MR. JISHNU CHOWDHURY (ADV)
3. MR. SHOUNAK MITRA (ADV)
4. MR. SHAUNAK MITRA (ADV)
5. MR. NIMITT DIXIT (ADV)
6. MR. ZULFIQAR ALI AL QWADERI (ADV)

Petitioner
in
C.P.

Zulfiqar Ali Al-Qwaderi
Advocate
03/11/2017

1. MR. JAYANTA KUMAR MITRA, SR. ADV.
2. MR. RANJAN BACHAWAT, SR. ADV.
3. MR. RAJENDRA BHAROT, ADV.
4. MR. SANJAY CHODIA, ADV.
5. MR. RAVI KAPUR, ADV.
6. MR. DEBNATH GHOSH, ADV.
7. MS. ANSHIKA MISRA, ADV.
8. MS. PUBALI SINHA CHOWDHURY, ADV.

Respondent
no. 2

Pubali Sinha
Chowdhury
Advocate
3.11.17

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

Heard the arguments of the petitioner but arguments could not be concluded.

List on 07/11/2017 for remaining arguments.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)